## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : TCP/163/2016 NAME OF THE PETITIONER(S) : Arti Meenakshi Muthiah NAME OF THE RESPONDENT(S) : M/s MCTM Global Investments Private Limited & 3 others UNDER SECTION : 397/398 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM 1. M. KAVTIHA SURANA counsel for petitioner Shwelta V Pariya N Keerthi K

## **ORDER**

Ms N Priyadarshini, counsel for petitioner present. Ms M Kavitha Surana, PCS representing R1 to R4 present. Both the counsels reported that settlement talks are in progress and sought further time for filing the final outcome of the settlement talks. Time extended at their request. Put up on 10.03.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)